

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.01.2019

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 41 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Kotak Mahindra Prime Ltd. Vs. Rave Scans Pvt Ltd & Ors.	Janender Kr. Chumbak

By Order

-sd/-

Assistant Registrar

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